

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3685
ANSWERED ON:20.03.2013
SCOPE OF RTE ACT
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether admissions in both rural and urban schools have shown a tremendous improvement after implementation of the RTE Act;
- (b) if so, the details thereof;
- (c) whether the Government has received many recommendations to widen the scope of the RTE Act; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) to (d) Since the enactment of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as per the District Information System for Education (DISE) the enrolment of children at elementary level in rural areas has increased from 14.67 crore in 2009-10 to 15.28 crore in 2011-12 & in urban areas from 4.09 crore in 2009-10 to 4.62 crore in 2011-12. At the National level, the Gross Enrolment Ratio (GER) at the primary level has increased from 115.31 in 2008 -09 to 118.94 in 2011-12.

Since the coming into force of the RTE Act, 2009, there have been recommendations to widen the scope to pre-primary and secondary levels of education.